

E-TENDER NOTICE

Tender ID No. : 2014_DDC_82242

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-


SUB: Purchase of 106 nos. of Electric Kettles for the use of Judicial Officers, Sr. A.O.(Judl.) and A.O(Judl.) posted in Central District, Tis Hazari Courts, Delhi having following specifications :-

1. It should be manufactured by well reputed company i.e. Morphy Richards, Philips, Glen.
2. Capacity of the kettle should be 1 to 1.5 Ltrs.
3. Body of the kettle should be made of superior quality plastic or stainless steel.
4. Kettle should have temperature adjustment and temperature control knob.
5. Kettle should be fully automatic and cordless.
6. Power consumption should be approximately 2000 watts.
7. Cost of 90 nos. of Electric Kettles should not be more than Rs. 3,000/-each.
8. Cost of 16 nos. Electric Kettles should not be more than Rs. 1,800/-each.

Estimated cost	:	Rs. 2,99,000/- (approx.)
EMD	:	Rs. 6,000/-

Last date for downloading the tender	03.07.2015 upto 04.00 PM
Last date and time for online submission of Bid	03.07.2015 upto 04.00 PM
Opening date of the Technical Bid	03.07.2015 at or after 04.15 PM
Opening date of the Financial Bid	03.07.2015 at or after 04.30 PM
Last date for submission of EMD	03.07.2015 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.



(RAJNISH BHATNAGAR)
CHAIRMAN, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI